

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 531
TO BE ANSWERED ON 11TH APRIL, 2017

ROTTING FOODGRAINS IN GODOWNS

*531. SHRI ARVIND SAWANT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that damage to foodgrains stock has become a regular occurrence in the godowns of the Food Corporation of India (FCI);
- (b) if so, the details of those godowns wherein foodgrains stock has got damaged during the last five years ending 31st March, 2015;
- (c) whether the said damage has been caused due to the negligence of godown's officials or any other reasons; and
- (d) the reasons for damage to foodgrain stock in each godown during the said period, year-wise?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAMVILAS PASWAN)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 531 DUE FOR ANSWER ON 11TH APRIL, 2017 IN THE LOK SABHA.

(a)&(b): There are no godowns of Food Corporation of India (FCI) where damage to foodgrains has been reported continuously for the last five years ending 31.03.2015. However, Region-wise details of the foodgrains accrued as damaged/non-issuable in FCI from 2010-11 to 2014-15 is at Annex.

(c)&(d): Procured foodgrains are stored by FCI in a scientific manner in covered godowns and in Cover & Plinth (CAP) storage. Scientific codes of practices for safe storage of foodgrains are followed during storage. In spite of all precautions, some quantity of foodgrains may get damaged/become non-issuable during storage due to various reasons such as storage pests' attack, leakages in godowns, procurement of poor quality stocks, exposure to rains, floods, negligence on the part of concerned persons in taking precautionary measures etc. Suitable disciplinary action against the defaulters, wherever found guilty, are invariably taken.

Annex

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF STARRED QUESTION NO 531 TO BE ANSWERED ON 11TH APRIL, 2017 IN LOK SABHA.

REGION-WISE DETAILS OF THE FOODGRAINS ACCRUED AS DAMAGED/NON-ISSUABLE IN FCI FROM 2010-11 TO 2014-15

(Fig in tons)

S.No.	Region	2010-11	2011-12	2012-13	2013-14	2014-15
1	Bihar	200	0	997.3	3909.408	703.65
2	Jharkhand	39	29	3.43	622.092	2.67
3	Odisha	18	36	1	1084.79	7108.817
4	West Bengal	922	477	45	12539.85	120.49
5	Assam	49	442	51.54	180.738	96.622
6	NEF	175	0	195	1827.768	95.416
7	Arunachal Pradesh	0	0	0	3.3	0
8	Nagaland	1	0	0	32.258	38
9	Manipur	0	0	0	0	0
10	Delhi	1	10.9	39.86	34.328	2.591
11	Haryana	53	0	148.04	0	0
12	Himachal Pradesh	0	0	0	0	0
13	J & K	0	0	0	0	6120
14	Punjab	182	37	123	72.631	44.593
15	Rajasthan	21	30	120.83	13.019	2.761
16	Uttar Pradesh	520	258	18.3	1109.572	322.034
17	Uttrakhand	1338	72	221	90.021	7.531
18	Andhra Pradesh	3	4.33	24.72	475.509	2262.124
19	Kerala	99	200	0	355	397.685
20	Karnataka	17	0	141.76	45.636	747.825
21	Tamil Nadu	12	29	749.66	293.786	376.986
22	Gujarat	2595	226	195	443.958	195.246
23	Maharashtra	97	1473	61	1234.1	103.981
24	Madhya Pradesh	2	0	3.02	76.942	80.183
25	Chhattisgarh	2	13.78	8.98	250.749	18.021
Total		6346	3338.01	3148.44	24695.455	18847.226
